

NOTICE

In absence of Hon'ble Acting Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Bench of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial).

By order of Hon'ble Acting Chairperson
-sd/-
Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.09.2021 (MONDAY)

COURT – II (VIRTUAL MODE)

10:45 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 637 of 2021	Vinod Tarachand Agrawal Vs. —	Monaal Davawala	
2.	Comp. App. (AT) (Ins) No. 711 of 2021	Regional Provident Fund Commissioner (EPFO) Through, Regional PF Commissioner – II (Legal) Vs. Kuldeep Bassi (Resolution Professional) & Anr.	Chakradhar Panda	
3.	Comp. App. (AT) (Ins) No. 712 of 2021	Rakesh Bhatia Liquidator of P.K. Sales Company Pvt. Ltd. Vs. —	Sunder Khatri	
4.	Comp. App. (AT) (Ins) No. 713 of 2021	Indian Overseas Bank Vs. Renault Developers Pvt. Ltd.	Ramesh Chandra Prusti	

5.	Comp. App. (AT) (Ins) No. 732 of 2021	State Bank of India Vs. Chanchal Dua Resolution Professional for KK Milk Fresh India Ltd.	Milan Singh Negi	
6.	Comp. App. (AT) (Ins) No. 733 of 2021	Bharat Bhushan Proprietor of M/S Sai Traders Vs. Samtex Desinz Pvt. Ltd.	Manish Raghav	
7.	Comp. App. (AT) (Ins) No. 734 of 2021	Shri Vinod Tarachand Agarwal Liquidator of Khushbu Vinyl Pvt. Ltd. Vs. Mahendrabhai Patel	Heena George	
8.	Comp. App. (AT) (Ins) No. 756 of 2021	Peecon Developer Pvt. Ltd. Vs. Bimal Agrawal Resolution Professional of Dagcon (India) Pvt. Ltd.	Sohaib Alam	

For Admission (After Notice)

9.	Comp. App. (AT) No. 44 of 2021	SKS Power Generation (Chhattishgarh) Ltd. Vs. Agritrade Power Holdings PTE. Ltd. & Ors.	Soumya Dutta	Aniketh Nair Naushad Engineer-R1 Aditya Pimple-R12 & R14 Suprna Srivastava-R16 Atul Sharma-R17 Bishwajit Dubey
10.	Competition App. (AT) No. 05 of 2021	Tamil Nadu Power Producers Association Vs. Competition Commission of India & Ors.	Subodh Prasad	Udayan Jain Kajal Sharma-R2 V.M. Kannan Sanjay Kapur-R3

For Hearing

11.	Comp. App. (AT) (Ins) No. 1126 of 2020	Technico Strips & Tubes Pvt. Ltd. Vs. Emkay Automobile Industries Ltd.	Rajansh Thukral	Kapil Kher Kunal Kher-R1
12.	Comp. App. (AT) (Ins) No. 650 of 2021	Venugopal Dhoot Vs. Abhijit Guhathakurta & Ors.	Sandeep S. Ladda	Anoop Rawat Moulshree Shukla Zeeshan Khan Vaijayant Paliwal-R1 Bishwajit Dubey-R2 Aman Sharma-R3

For Directions - to Settle Date

13.	Comp. App. (AT) (Ins) No. 584 of 2020	Andhra Pradesh State Financial Corporation VS. Kalptaru Steel Rolling Mills Ltd. & Anr. With	Gautam Singh	Anoop Prakash Awasthi-R1 Avinash Mohapatra- R2
14.	Comp. App. (AT) (Ins) No. 866 of 2020	Kalptaru Steel Rolling Mills Ltd. Vs. Southern Power Distribution Company of A.P.Ltd. With	Anoop Prakash Awasthi	Rakesh K. Sharma Tanvi Gupta Nishant Sharma Vikramjit Banerjee
15.	Comp. App (AT) (Ins) No. 914 of 2020	Southern Power Distrubution Company of A.P.Ltd. Vs. Kalpatru Steel Rolling Mills Ltd. With	Rakesh K.Sharma	Anoop Prakash Awasthi
16.	Comp. App. (AT) (Ins) No. 1078 of 2020	Southern Power Distribution Company of A.P. Ltd. Vs. Kalpataru Steel Rolling Mills Ltd. & Ors. With	Nishant Sharma	PBA Srinivasan Avinash Mohapatra Parth Tandon-R2 Gautam Singh-R3
17.	Comp. App. (AT) (Ins) No. 68 of 2021	Andhra Pradesh State Financial Corporation Vs. Kalptaru Steel Rolling Mills Ltd. & Anr.	Gautam Singh	PBA Srinivasan Anoop Prakash Awasthi-R1 Nikitha Ross-R2
18.	Comp. App. (AT) (Ins) No. 574 of 2021	SGS Construction & Developers Pvt. Ltd. & Anr. Vs. R. Subramanai Kumar	Aaryan Sharma	Liz Mathew Sonali Jain Navneet R-R1
19.	Comp. App. (AT) (Ins) No. 579 of 2021	Rishi Kapoor Vs. Anand Sonbhadra Resolution Professional of Shubhkamna Buildtech Pvt. Ltd.	Satish Rai	Nipun Gautam –R1

After the above

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

20.	Comp. App. (AT) (Ins) No. 1137 of 2020	Gay Printers Vs. Ramesh Kumar Suneja	Sinha Shrey Nikhilesh	Piyush Singh
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21.	Comp. App. (AT) (Ins) No. 362 of 2021	Suspended Management of Jay Polypack Pvt. Ltd. Vs. SGV Foils Pvt. Ltd. & Anr.	Rishabh Parikh	Ravi Raghunath Pradeep Kabra-RP
22.	Comp. App. (AT) No. 37 of 2021	Raja Bahadur Welfare Association Vs. Okay Estate Developers Pvt. Ltd & Anr.	S.I. Ansary	Dhruv Gupta-R1 & R2

For Orders

23.	I.A. No. 1703 & 1915 of 2021 in Comp. App. (AT) (Ins) No. 644 of 2021	Indian Bank Vs. Charu Desai Erstwhile Resolution Professional & Chairmen of Monitoring Committee of GB Global Ltd. & Anr.	Honey Satpal	Pooja Mahajan Mahima Singh-R1 Dhaval Savla-R2
24.	Comp. App. (AT) (Ins) No. 610 of 2021	Keshav Agrawal Vs. Abhijit Guhathakurta & Ors.	Deepali Guhathakurta	Anoop Rawat Zeeshan Khan-R1 Shreyas Edupuganti-R2
25.	I.A. No. 2028 of 2021 in Comp. App. (AT)No. 45 of 2021	Gangar Opticians Pvt. Ltd. Vs. Jayantilal Bhimshi Gangar & Ors. With	Ankit Parashar	Jehan Fulwadiwala Abhinav Chandrachud-R1 &R2 Nilesh Tribhuvann Burzin Barucha
26.	I.A. No. 2030 of 2021 in Comp. App. (AT)No. 46 of 2021	Gangar Opticians Pvt. Ltd. Vs. Jayantilal Bhimshi Gangar & Ors.	Zeeshan Hashmi	Jehan Fulwadiwala Abhinav Chandrachud-R1 &R2 Nilesh Tribhuvann Burzin Barucha

For Directions - to Settle Date

27.	Comp. App. (AT) No. 29 of 2021 Part Heard	Solar Industries India Ltd. Vs. Kailash Chandra Nuwal & Ors.	Gopal Sawal	Vijayendra P. Singh A Jalan M.P. Srivignesh R-2 Nitish Sharma R3.
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02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

28.	I.A. No. 2038 of 2021 in Contempt Case (AT) No. 07 of 2020 in Comp. App. (AT) (Ins) No. 1016 of 2019	Tata Motors Finance Ltd. Vs. Vishal Gupta & Ors.	Rajiv Malik Amarjit Singh Bedi	Akshay Ringe
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For Hearing

29.	Comp. App. (AT) No. 18 of 2021 Part Heard	Axis Trustee Services Ltd. & Ors. Vs. SREI Equipment Finance Ltd.	Abhishek Swaroop	Diwakar Maheshwari Dipen Chatterjee Rusha Mitra
30.	Comp. App. (AT) (Ins) No. 503 of 2021	Bank of Maharashtra Vs. Videocon Industries Ltd. & Ors. With	Chaitanya B. Nikte	Anoop Rawat Vaijayant Paliwal Zeeshan Khan Moulshree Shukla- R1 to R13 Madhav Kanoria-R14 Diwakar Maheshwari-R15
31.	Comp. App. (AT) (Ins) No. 505 of 2021	IFCI Ltd. Vs. Videocon Industries Ltd. & Ors. With	Perth Bhatia	Anoop Rawat Vaijayant Paliwal Moulshree Shukla- R1 to R13 Madhav Kanoria-R14 Diwakar Maheshwari-R15
32.	Comp. App. (AT) (Ins) No. 529 of 2021	Small Industries Development Bank of India Vs. Videocon Industries Ltd. & Ors. With	Ayush Negi	VaijayantPaliwal- R1 to R13 Bishwajit Dubey-R14 Diwaker Maheshwari-R15
33.	Comp. App. (AT) (Ins) No. 545 of 2021	Electrolux Home Products Inc. Vs. Videocon Industries Ltd. Through its Resolution Professional & Anr.	Raghav Chadha	Vaijayant Paliwal Moulshree Shukla Zeeshan Khan-R1 Diwakar Maheshwari-R2 Biswajit Dubey

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By order of Hon'ble Acting Chairperson
-sd/-
Registrar